

scheme is to utilize the country's vast brackishwater resources for fish/shrimp culture. The other objectives of the scheme are to increase foreign exchange earning through higher production, generate adequate employment opportunities and increase the income of farmers. Under this scheme 39 Brackishwater Fish Farmers Development Agencies (BFDAs) have been set up in the coastal districts to help and guide the fish farmers in their activities.

2. Development of Coastal Marine Fisheries through Motorisation of Traditional Craft: This is a Centrally Sponsored Scheme. Under this scheme assistance is provided to motorise the traditional craft with inboard/outboard motors. This helps the fishermen to go farther into the sea and increase the catch.

3. Reimbursement of Excise Duty in IISD Oil Supplied to Mechanised Fishing Vessels below 20 m length: This is a Centrally Sponsored Scheme aimed at providing some relief to mechanised fishing vessels owners/operators below 20 M overall length by reducing part of the operational cost. It will also enable them to increase the number of their fishing days thereby increasing the fish production.

4. Setting up of Artificial Reefs and Sea Farming: This Centrally Sponsored Scheme is aimed at enhancing the level of fin and shell fish production in the sea with a view to providing shelter to both adult and juvenile fishers.

5. Providing Fishing Harbour Facilities at Major and Minor Ports: This scheme has the objective of providing infrastructure facilities for deep sea fishing vessels, mechanised fishing vessels, traditional crafts at major and minor ports and fish landing Centres, as well as augmenting fish production.

6. National Welfare of Fishermen: Besides the above mentioned production oriented Schemes, the Government is also implementing a Centrally Sponsored Scheme for welfare of fishermen with the objectives of:

- (i) Better living standards for the fishermen and their families.

- (ii) Social security to active fishermen and their dependents.
- (iii) provision for basic amenities like water and sanitation in fishermen villages.
- (iv) Economic security, and
- (v) Environmentally sustainable growth.

The group Accident Insurance Component provides insurance coverage to Marine & Inland Fishermen. The Model Fishermen Village Development component provides housing facility, drinking water facility and recreation and common working place facilities to Marine and Inland Fishermen. Saving-cum-Relief component provides a minimum subsistence allowance to Marine Fishermen during the 4 month lean fishing season.

World Bank Assistance

4127. SHRI R.S. GAVAL:
SHRI PRABHASH CHANDRA TIWARI:
SHRIMATI RANI CHITRALEKHA BHONSLE:
SHRI SHANKER PRASAD JAISWAL:

Will the PRIME MINISTER be pleased to state:

(a) the details of the Major, Medium and Extension, Renovation and Modernisation irrigation projects being implemented in the country with the assistance of the World Bank at present, State-wise;

(b) the estimated cost of each project and the funds provided by the World Bank for the purpose during the last three years and current financial year, State-wise;

(c) whether some projects are still under consideration of the World Bank;

(d) if so, the details thereof, State-wise; and

(e) the time by which these projects are likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) (a) and (b) the present status of on-going World Bank aided irrigation projects is

as under:—

(Amount in Million US\$)

Sl. No.	Name of the Project	State	Total Estimated cost	Date of signing/ closing	Amount of assistance provided by World Bank	Fund provide by World Bank	
						1995-96 to 1997-98	1998-99 Upto May, 1998
1.	Punjab Irrigation & Drainage Project	Punjab	265.00	09.02.1990/ 31.07.1998	161.679	67.017	0.699
2.	Haryana Water Resources Consolidation Project	Haryana	516.00	06.04.1994/ 31.12.2000	262.148	75.881	0.000
3.	Tamil Nadu Water Resources Consolidation Project	Tamil Nadu	317.50	29.04.1995/ 31.03.2002	252.303	16.398	0.289
4.	Orissa Water Resources Consolidation Project	Orissa	270.578	05.01.1996/ 30.09.2002	270.578	74.999	0.000
5.	Andhra Pradesh III Irrigation	Andhra Pradesh	472.50	03.06.1997/ 31.01.2003	325.00	58.787	0.000

(c) Yes Sir,

(d) The details of projects under consideration is as under:—

Sl.No.	Name of the Project	State	Estimated cost	Present status
1	2	3	4	5
1.	Andhra Pradesh Economic Restructuring Project (Irrigation Component)	Andhra Pradesh	US\$ 282.3 M	The Negotiations for this project were held in May, 1998 and the World Bank Management has approved the project. The project is proposed to commence from 30.09.98 and contemplated for completion by 30.3.2004, subject to the signing of the agreement between Government of India and the World Bank.

1	2	3	4	5
2.	Rajasthan Water Resources Consolidation Project.	Rajasthan	US\$ 292.15 M	The Project is at the appraisal stage.
3.	Water Research Innovation and Training Project (WRITP)	Central Sector	US\$ 55 M	JICA (Government of Japan) has agreed to provide project preparation grant of US\$ 4,05,000. Project preparation is yet to commence.
4.	Gujarat Water Resources Consolidation Project	Gujarat	US\$ 150.0 M	The project has been posed to World Bank in May, 1998.

(e) The date of completion of the projects under consideration of the World Bank will only be known after the agreements are signed.

of sugarcane in the area, preference to the growers cooperative societies etc. These measures would encourage the sugarcane producers and also ensure timely crushing of sugarcane.

Production of Sugarcane

Statement

4128. SHRI PRADEEP KUMAR YADAV: Will the PRIME MINISTER be pleased to state:

State Wise Estimates of Area of Sugarcane, 1997-98

- (a) the names of the major sugarcane growing States;
- (b) the total area under sugarcane cultivation;
- (c) whether the facilities are likely to be provided to encourage the sugarcane producers for the timely crushing of sugarcane as well as setting up of sugar mills in these areas; and
- (d) if so, the details thereof?

State	Area (Thousand Hectares)
Andhra Pradesh	192.0
Bihar	170.0
Gujarat	155.0
Haryana	140.0
Karnataka	241.0
Maharashtra	460.0
Punjab	132.0
Tamilnadu	293.0
Uttar Pradesh	1956.0
Others	178.0
All India :	3917.0

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) and (b) A statement giving sugarcane area in major producing States during 1997-98 is enclosed.

(c) and (d) The guidelines for licensing of new and expansion of existing sugar factories take into account minimum crushing capacity per day, adoption of modern technology by the mills, minimum distance to be maintained between proposed and existing sugarcane mills, availability of cane and/or potential of development